

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

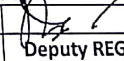
Customs, Service Tax & Anti Dumping Branch

WEEKLY DISPATCH STATEMENT

FROM 26-11-2018 TO 30-11-2018

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<u>FINAL ORDERS</u>			
1	ST/55405/2013	53305/2018	22/11/2018	27/11/2018
2	ST/51497/2014	53309/2018	26/11/2018	27/11/2018
3	ST/1256/2010	53310/2018	26/11/2018	27/11/2018
4	ST/50103-50104/2014	53322-53323/2018	27/11/2018	28/11/2018
5	C/52086/2018	53331/2018	29/11/2018	29/11/2018
	<u>MISC ORDERS</u>			
1	ST/53327/2018	50841/2018	22/11/2018	27/11/2018
2	53326/2018	50842/2018	22/11/2018	27/11/2018
3	ST/393/2012	50844/2018	27/11/2018	28/11/2018
4	ST/1701/2011	50845/2018	27/11/2018	28/11/2018
5	ST/52866-52867,52870/2016	50847-50849/2018	27/11/2018	28/11/2018
6	ST/53411/2018	50850/2018	27/11/2018	28/11/2018
7	C/2654-2656/2012	50853-50858/2018	29/11/2018	29/11/2018

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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Beer Singh